

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 426 OF 2019 IN
APPEAL NO. 90 OF 2019**

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Bhadreshwar Vidyut Private LimitedAppellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Basawa Prabhu Patil, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

List the IA for hearing on **03.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**